

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 02/56/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017**

NAME OF THE COMPANY: M/s. Tirupati Auto Services Station Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 56 & 58

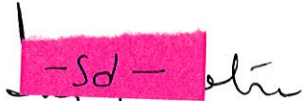
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Dhruv Banerji, Advocate for the Petitioner
Mr. Sushil Daga, Advocate for Respondent 1 to 4
Mr. Vivek Gurnani, Advocate for Respondent 5

Order

Ld. Counsel appearing for the Respondent prays for some time to file their reply. Let the same be filed within 4 weeks with an advance copy to the opposite counsel.

To come up on 5th September, 2017.

-Sd- 
(Ina Malhotra)
Member (J)